

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/8349/A

From :- Shri Saptarshi Garg ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the ¹⁶ 28 September, 2023.

Sub:- **Casual leave.**

Ref:- No. JDC/400 dated 27.09.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.10.2023, alongwith station leave permission, from the evening of 30.09.2023, till the evening of 03.10.2023**, has been granted. The District & Sessions Judge, Kamrup (M), and in her absence, the next seniormost Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2007/8350-8351/A dated , 28-09-23

Copy to.

1. The District & Sessions Judge, Kamrup (M).
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
